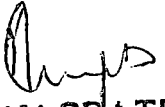
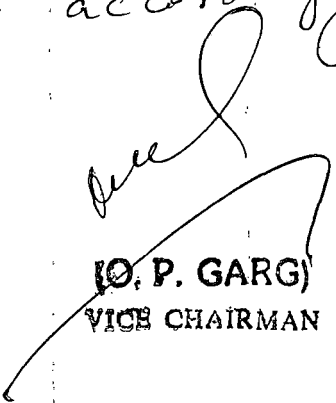


**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

CP -OA/TA/MP No. 58/2000 in OA 90/98

Pamona Lal Yadav Versus K.A. Sharma

Date of Order	Orders
14/3/2002	Mr. C-B. Sharma, Counsel for the petitioner Mr. Arun Chaturvedi, Counsel for the respondents. Mr. Chaturvedi states that the order which is sought to be implemented has already been complied with. Shri C.B. Sharma frankly concedes that the order dt. 5/1/2001 passed in OA No. 90/98 has now been complied with. The contempt petition does not survive and it is accordingly dismissed.  A. P. NAGRATH ADMINISTRATIVE MEMBER  J. P. GARG VICE CHAIRMAN

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T. P. N.
21/3/02
at

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